

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

**ORDER**

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Ld. Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1<sup>st</sup> October to 31<sup>st</sup> October, 2020:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	Date	Sunday/ Holiday
1	MS. NIRJA BHATIA	Ld.SPECIAL JUDGE (PC ACT) (CBI)-03	01.10.2020	
2	SH. ANURAG SAIN	Ld. SPECIAL JUDGE (PC ACT) (CBI)-11	02.10.2020	Holiday
3	SH. ANIL KUMAR SISODIA	Ld.SPECIAL JUDGE (PC ACT) (CBI)-07	03.10.2020	
4	SH. DIG VINAY SINGH	Ld.SPECIAL JUDGE (PC ACT) (ACB)-02	04.10.2020	Sunday
5	SH. AMIT KUMAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)-04	05.10.2020	
6	MS.ANURADHA SHUKLA BHARDWAJ	Ld.SPECIAL JUDGE (PC ACT) (CBI)-21	06.10.2020	
7	SH. SANJAY BANSAL	Ld.SPECIAL JUDGE (PC ACT) (CBI)-16	07.10.2020	
8	MS. KIRAN BANSAL	Ld.SPECIAL JUDGE (PC ACT) (ACB)-01	08.10.2020	
9	SH. SHAILENDER MALIK	Ld.SPECIAL JUDGE (PC ACT) (CBI)-22	09.10.2020	
10	SH. SAMEER BAJPAI	Ld.SPECIAL JUDGE (PC ACT) (CBI)-14	10.10.2020	Second Saturday
11	SH. PULASTYA PRAMACHALA	Ld.SPECIAL JUDGE (PC ACT) (CBI)-13	11.10.2020	Sunday
12	SH. BALWANT RAI BANSAL	Ld.SPECIAL JUDGE (PC ACT) (CBI)-17	12.10.2020	
13	SH. HARISH KUMAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)-20	13.10.2020	
14	SH. AJAY GULATI	Ld.SPECIAL JUDGE (PC ACT) (CBI)-12	14.10.2020	
15	SH. VIMAL KUMAR YADAV	Ld.SPECIAL JUDGE (PC ACT) (CBI)-01	15.10.2020	
16	SH. AJAY KUMAR KUCHAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)-09	16.10.2020	
17	MS. SANTOSH SNEHI MANN	Ld.SPECIAL JUDGE (PC ACT) (CBI)-08	17.10.2020	
18	SH. BHARAT PARASHAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)	18.10.2020	Sunday
19	SH. ARUN BHARDWAJ	Ld.SPECIAL JUDGE (PC ACT) (CBI)-05	19.10.2020	
20	SH. ARVIND KUMAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)-10	20.10.2020	
21	SH. SANJAY GARG-II	Ld. SPECIAL JUDGE (PC ACT) (CBI)-18	21.10.2020	
22	SH. VIRENDER BHATT	Ld. SPECIAL JUDGE (PC ACT) (CBI)-15	22.10.2020	
23	SH. RAKESH KUMAR SHARMA	Ld. SPECIAL JUDGE (PC ACT) (CBI)-06	23.10.2020	
24	SH. SANJEEV AGGARWAL	Ld. SPECIAL JUDGE (PC ACT) (CBI)-02	24.10.2020	Holiday
25	SH. CHANDRA SHEKHAR	Ld. SPECIAL JUDGE (PC ACT) (CBI)-19	25.10.2020	Sunday
26	MS. NIRJA BHATIA	Ld.SPECIAL JUDGE (PC ACT) (CBI)-03	26.10.2020	
27	SH. ANURAG SAIN	Ld.SPECIAL JUDGE (PC ACT) (CBI)-11	27.10.2020	
28	SH. ANIL KUMAR SISODIA	Ld.SPECIAL JUDGE (PC ACT) (CBI)-07	28.10.2020	
29	SH. DIG VINAY SINGH	Ld.SPECIAL JUDGE (PC ACT) (ACB)-02	29.10.2020	
30	SH. AMIT KUMAR	Ld.SPECIAL JUDGE (PC ACT) (CBI)-04	30.10.2020	Holiday
31	MS.ANURADHA SHUKLA BHARDWAJ	Ld.SPECIAL JUDGE (PC ACT) (CBI)-21	31.10.2020	Holiday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. Fresh Bail/urgent applications wherein the charge sheet has not so far been filed, shall be assigned to the Court of Special Judge (PC Act) CBI/ACB by the undersigned.
3. In case any officer proceeds on leave or is not available, the matter shall be placed before the Ld. Link Officer.

**This is computer generated copy and does not require signature.**

Sd/-  
**(SUJATA KOHLI)**  
Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act) (CBI),  
Rouse Avenue District Court, New Delhi.

No.D.R.(Spl.Judges)/RADG/Gaz./2020/E-15378-15427

Dated 29<sup>th</sup> September, 2020.

**Copy forwarded digitally for information to :-**

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

**Copy forwarded digitally for information and necessary action to :-**

1. All Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.
5. The Branch In-charge, Care Taking, Facilitation and Filing Section, RADC, New Delhi.
6. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official website
7. The Reader/P.S. to the undersigned.
8. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
9. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.

Sd/-  
Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act) (CBI),  
Rouse Avenue District Court,  
New Delhi.